

भारत-पाक और भारत-नेपाल सीमाओं

पः बाँतो की तस्करी

628. श्री हरिकेश बहादुर : क्या वित्त मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि भारत-पाक और भारत-नेपाल सीमाओं पर चीनी की तस्करी की जा रही है ; और

(ख) यदि हाँ तो इसको रोकने के लिये क्या उपाय लिये जा रहे हैं ?

वित्तमंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) सरकार को मिली रिपोर्टों से यह पता नहीं चलता है कि भारत-पाकिस्तान और भारत-नेपाल सीमाओं के साथ-साथ चीनी की बड़े पैमाने पर किसी प्रकार की तस्करी हो रही है ।

(ख) चीनी की तस्करी के किसी भी प्रयास को रोकने के लिये, इन सीमाओं पर स्थित सीमा-शुल्क अधिकारियों को सतर्क कर दिया गया है ।

Export of Foodgrains

629. SHRI SATISH AGARWAL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government are proposing to export foodgrains on a large scale from 1981;

(b) if so, on what basis Government propose to launch this scheme particularly with regard to the buffer foodgrains stocks in the country;

(c) the items of foodgrains that are likely to be covered by Government's aforesaid scheme; and

(d) whether it is a fact that Government propose to get oil in exchange of paddy and if so, the names of the countries with whom such a barter deal is being concluded?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) to (c). Export Targets for 1981-82 have not yet been decided.

(d) There is no such proposal under consideration at this stage.

Indo-Soviet Talks on Export of Rice and Import of Crude Oil

630. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of COMMERCE be pleased to state

(a) whether Indo-Soviet talks were held in October, 1980 for the export of rice to USSR in exchange of crude from that country; and

(b) if so, the outcome thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). No official talks were held with the Soviet side on the subject of export of rice to USSR in exchange of crude from that country in October, 1980.

In terms of the Agreement of 19th June, 1980 between the Govt of India and the Govt. of the USSR, India is required to supply to the USSR 5 lakh tonnes of rice in exchange of crude and diesel oil to be imported from that country.

Pursuant to this Agreement, the Soviet and Indian agencies concerned have held discussions and negotiated for the supply of the products concerned by either side.

Recommendations of Law Commission to amend Insurance Act, 1938

631. PROF MADHU DANAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether the Law Commission has recommended amendment of the